NATIONAL COMPANY LAW TRIBUNAL DIVISIONAL BENCH

CHENNAL

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 12/04/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

NAME OF THE PETITIONER(S)

S. N. Santosh Kumar

TCP/80/2016

NAME OF THE RESPONDENT(S)

Akshya Textiles Limited & 9 others

UNDER SECTION

397/398

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

1. R. VIDHYASHANKAR & Counsel Por RItOS R. ASHOK KUMAR

2. Anieudhkishman

3.. R. MINIUM.

ORDER

Counsel representing both the parties are present. Counsel for respondents raised an issue pertaining to the maintainability of the petitioner relating to the order passed in another case, i.e. TCP/215/2016. Both the parties are directed to submit their contentions with regard to the issue raised on the next date of hearing. Put up on 31.05.2017 at 10.30 A.M.

(Ch. Md. Sharief Tariq)

Member (Judicial)

(K.Anantha Padmanabha Swamy Member (Judicial)